

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO. 294/99

DATE OF ORDER : 19-02-1999.

Between :-

1. G.Soleman
2. D.B.Narsing

... Applicants

And

1. Area Manager,
Canteen Stores Department (R.A.Lines),
M/o Defence, Government of India,
Secunderabad - 15.
2. The District Employment Officer,
Ranga Reddy District, A.P.

... Respondents

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Counsel for the Applicants : Shri P.Ragava Reddy

Counsel for the Respondents : Shri V.Vinod Kumar, Addl.CGSC
Shri P.Naseem Ali, Legal Officer

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CORAM:

THE HON'BLE JUSTICE SHRI D.H.NASIR : VICE-CHAIRMAN

THE HON'BLE SHRI H.RAJENDRA PRASAD : MEMBER (A)

(Order per Hon'ble Justice Shri D.H.Nasir, Vice-Chairman).

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... 2.

(2)

(Order per Hon'ble Justice Shri D.H.Nasir, Vice-Chairman).

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Heard the learned counsel for the rival parites.

2. The applicants main grievance is that they have not been permitted to appear at the interview which may be held in very near future for the post of Chowkidar in the office of Respondent No.1 on the ground that their names have not been sponsored by the Employment Exchange. It is a well settled law that no candidate should be disallowed from appearing at the interview/test merely because their names have not been sponsored by the Employment Exchange provided they satisfy the basic eligibility criteria.

3. It is therefore, hereby directed that the Respondent No.1 shall allow the applicants to appear at the interview/test irrespective of the fact whether or not she has been sponsored by the Employment Exchange provided they satisfy the basic eligibility criteria.

4. The O.A. is disposed of accordingly. No order as to costs.

H. RAJENDRA PRASAD
(H. RAJENDRA PRASAD)
Member (A)

D. H. NASIR
(D. H. NASIR)
Vice-Chairman

Dated: 19th February, 1999.
Dictated in Open Court.

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